

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28312/2017

(Arising out of impugned final judgment and order dated 14-07-2017 in SPLA No. 147/2017 passed by the High Court Of Judicature At Allahabad)

RAJA RAM SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and IA No.108222/2017-EXEMPTION FROM FILING O.T.
IA No. 42670/2018 - EXEMPTION FROM FILING O.T.)

Date : 01-09-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. S.R.Singh, Sr Adv.
Mr. Sushant K. Yadav, Adv.
Mr. Pritam Yadav, Adv
Mr Gaurav Lomes, Adv.
Mr. Rahul Ranjan Singh, Adv.
Mr. Venkatesh Rajput, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) Ms. Garima Prasav, Sr.Adv./AAG
Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR